

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2222  
ANSWERED ON:07.08.2000  
PATHOLOGY LABS  
SUSHIL KUMAR SAMBHAJIRAO SHINDE

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether there are any rules and regulations laid down to regulate the working of pathological laboratories to ensure running of such labs on proper, safe and health lives;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the free for all prevailing in respect of such labs, posing serious threat to the users, patients and consumers; and
- (d) if so, the steps taken or proposed to be taken to enforce proper regulations for such labs?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

(a)to(d): As Health is a State subject, information is being collected and will be placed on the Table of the House.